

by Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/1228/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri V. K. Chandak
District & Sessions Judge,
Barpeta.

Dated Guwahati the 12th March, 2019.

Sub: **Cancellation of Casual leave .**

Ref:- Your letter No. DJB/1055/E, dtd. 11.03.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for cancellation of casual leave on 13.03.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-42/1996(Pt.)/1229/1 dated 12.03.19
Copy to.

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Relax